

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), AT CHENNAI
OA 213 of 2024**

Dr.MGR-Janaki College of Arts
and Science for Women Alumni Association ...Applicant


-Vs-

The Tamil Nadu Pollution Control Board and 10 ors. ...Respondents

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Dated this the 22nd day of October, 2024


(1421/2011)

Through
A.Yogeshwaran
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From

Mrs. S. Kavitha,
11 & 13, Durgabai Deshmukh Road,
R.A. Puram, Chennai – 600028

October 21, 2024

To

The Chairperson,
Tamil Nadu Pollution Control Board,
No. 76, Mount Road, Guindy,
Chennai - 600032.

Subject: Urgent Follow-Up Request for Action on Mosquito Menace and Hazards Due to Illegal Dairy Farm in Sathya Studio

Dear Sir/Madam,

I am writing this letter to bring to your attention the lack of concrete action regarding the severe mosquito menace and fire hazards posed by the illegal dairy farm operating within the premises of Sathya Studios, Durgabai Deshmukh Road, Chennai. Despite your office's inspection of the site, no significant steps have been taken to address the public health and environmental concerns we have raised.

As highlighted in our previous complaint, the illegal dairy farm, which houses around 50 cows, is causing substantial issues in the surrounding area, particularly for MGR Janaki College for Women. The unchecked mosquito breeding due to poor waste management is putting students and local residents at risk of vector-borne diseases. In addition, the fire hazards from the thatched structures remain a grave concern, especially given their proximity to the college.



Furthermore, untreated waste from the dairy farm continues to be discharged into the Adyar River, causing further environmental pollution and endangering the river's ecosystem.

We respectfully urge the Tamil Nadu Pollution Control Board to take the following actions without further delay:

1. Initiate immediate measures to control the mosquito population by ensuring proper waste management at the site.
2. Implement steps to shut down the illegal dairy farm and ensure the humane relocation of the cattle to a lawful and regulated facility.
3. Prevent further discharge of untreated waste into the Adyar River and ensure proper environmental restoration measures are undertaken.
4. Address the fire hazards by enforcing the disposal of the remains of the thatched sheds.

We trust that your department will recognize the urgency of these issues and take decisive action to protect public health and the environment. Kindly keep us informed of the actions being taken to resolve this matter.

Thank you for your prompt attention to this issue.

Sincerely,



S. Kavitha

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